

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 27 OF 2021

In the matter of:
Tribunal on its own motion
Suo Motu based on the news item in
The Hindu E- Paper, Edition dt. 28.01.2021,
"Faecal Contamination high in perandoor,
Edapally Canals"

-VS-

The Principal Secretary to Govt. Of Kerala,
Environment Department,
Room No.406, 4th Floor Annex II,
Secretariat, Thiruvananthapuram and Ors.

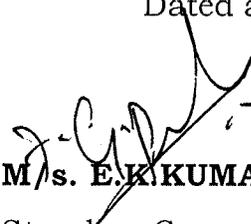
----Respondent(s)

**AFFIDAVIT FILED BY ADDITIONAL CHIEF SECRETARY, ENVIRONMENT
DEPARTMENT / 1ST RESPONDENT**

Index

S.No	Particulars	Page No.
1.	Affidavit	1-9
2.	Copy of IURWTS Project report (Annexure-1)	10-16
3.	Copy of Survey Report/Waste Disposal (Annexure-2)	17-20
4.	Copy of Photographs (Annexure- 3)	21-25
5.	Copy of Notices issued along with translated copies (Annexure-4)	26-39
6.	Copy of Letter submitted by KMRL (Annexure-5)	40

Dated at Chennai on this the 22nd day of November, 2022.


M/s. E.K. KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

1

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL,
SOUTH ZONE, CHENNAI**

O.A. 27 OF 2021 (SZ)

**APPLICANT(s) : Tribunal on its own motion Suo Motu based
on the news item in The Hindu E-Paper,
Edition dt.28.01.2021, "Faecal contamination
high in Perandoor, Edappally Canals"**

**RESPONDENT(s): The Principal Secretary to Govt. of Kerala,
Environment Department and others**

**AFFIDAVIT FILED BY ADDITIONAL CHIEF SECRETARY,
ENVIRONMENT DEPARTMENT, THE 1ST RESPONDENT**

I, Dr.Venu V, S/o Vasudeva Panikkar, aged 57 years, residing at Government Quarter No.6, Jawahar Nagar, Kowdiar P O, Thiruvananthapuram, Kerala, do hereby solemnly affirm and state as follows:

1. I am presently working as the Additional Chief Secretary to Government of Kerala (Environment Department) and I am conversant with the facts of the case as disclosed from the relevant records. I am competent to swear to this Affidavit and I am representing the 1st respondent in this Original Application.

2. This report is filed in compliance to the Judgment dated 28/07/2022 of the Tribunal in Original Application No.27/2021. Hon'ble NGT has directed to identify all the waste management / disposal projects and also give a broader outline of those projects before the next hearing. The state government is also directed to address the usage of the water hyacinth which is available in abundance in the State of Kerala water bodies.

WASTE MANAGEMENT PROJECTS

1. It is humbly submitted that Integrated Urban Regeneration & Water Transport Project (IURWTS) was proposed under Kochi Metro Rail Limited. This project is envisioned to renew & rejuvenate the major canals in the city of Kochi. Its aim is to reclaim the river edge as a public asset, improve its spatial structure & restore the city's relationship



with the Canals. Its primary objective is to create an efficient & durable infrastructure which could host new activities in addition to supporting the current one. Four STPs with a total capacity of 34 MLD is envisaged under this project. The details of the project is attached as **Annexure I**.

2. Projects by Corporation of Kochi

A) Project by Engineering wing

Rejuvenation activities for the year 2022-2023 has been completed by the engineering wing. Project for cleaning of "pola payal", desilting and waste removal activities for the year 2022-2023 was completed. Project cost was about Rs. 12,20,99,397/-.

B) Project by AMRUT

Rejuvenation activities for the year 2022-2023 is going on. Project for desilting, side protection and fencing of canal activities for year 2022-2023 is about 85% completed. The details of amount spent/allocated is seen below:

Approved AS Amount : 20,00,00,000/-
 Approved TS Amount : 16,00,00,000/-
 Tendered Amount : 15,25,87,175.44/-
 Agreement Amount : 15,15,39,289.15/-
 Proposed RE 1 Amount: 16,00,00,000/-
 Approved RE 1 Amount: 14,36,44,097/-
 Proposed RE II Amount: 18,77,67,198/-

Total Bill Amount as on dated 31/08/2022 (5 Part bills) :10,10,23,767.34

ENFORCEMENT PROJECTS BY KOCHI MUNICIPAL CORPORATION

- A combined squad has been formed comprising Health and Engineering staff for effective squad work and routine inspections have been conducted accordingly for maintaining the upkeep of canals at the upstream end within Corporation area. Strict and prompt actions have already been taken against illegal discharges found.
- Notices have been issued against illegal discharges to Thevara-Perandoor (TP) & Edappally canals and fines of Rs.20,86,000/- have already been imposed against dumping of waste in public



places and water bodies for the last two years. Strict follow up action has also been taken against defaulters according to law.

- Periodical inspection are being done in the Industries, Flats, Hotels etc. for the monitoring of STP, ETP located within Cochin Corporation. Fine of Rs.20,86,000/- imposed against dumping of waste in public places and water bodies from October 2021- July 2022.
- Canal cleaning, deepening and widening, Shore Protection, canal Beautification and promenade development, construction of STP, Sanitation facilities, Construction of jetties, Infrastructure development, Fencing along the sensitive and crowded locations are also in progress.

The work of rejuvenation of Thevara-Perandoor (TP) Canal is included under the IURWTS project of Kochi Metro Rail Limited. The progress of the works undertaken by KMRL is reported as follows:

a) Land acquisition for mandatory widening of various canals is under process with Revenue Department. Due to public protest, process is halted.

b) Market canal work will be carried out this year. KIIFB is the funding agency for the work. Tender process for the work is going on. Work will be commenced within one month.

- Survey to identify the sources of pollution/outlets to the rivers

Survey completed by Health Inspectors and Junior Health Inspectors of Kochi Municipal Corporation. Survey report is attached as **Annexure-II**.

Location of waste disposal in TP canals and Edappally thodu was identified. Notice was issued from the Health wing of Kochi Municipal Corporation to the list identified. Closing of outlets exposed to drains of TP canals is taken as a joint work by Engineering and health wing of Kochi Municipal Corporation. Work is mainly focused on Central zone, Edappally zone, Pachalam zone and Vytilla zone.

Main activities

Completed the site visit by engineering wing, health wing and



environmental engineer at Central, Pachalam, Edappally and Vyttila zone.

Central zone outcomes

At division 64

- Skyline Marble Arc Flat do not have the SeTP, fine imposing notice was issued and 3 outlet of it was closed by Kochi Municipal Corporation.
- Union Homes Flat, even though SeTP is present, Outlet (2) was closed by themself.
- All outlets from the adjacent residence of Siraj godown were closed (7 in number) by Kochi Municipal Corporation.

At division 60

- 5 households constructed septic tanks and soak pit within the time limit provided and outlets were closed by households themself.
- 25 households have no place to construct a septic tank and soak pit, and live adjacent to the TP canal. So for them community model biodigester can be considered which can be included in AMRUT-2 project

At division 58

- 7 households have both septic tank and soak pit. Closing of outlet is pending due to high water table. The outlets will be closed soon by the households themself.
- 2 households have closed the outlet by themselves.

At division 59

- 2 households constructed a septic tank and soak pit, but connection is lagging. They have informed that they will close the outlet soon.
- 18 households have no septic tank and soak pit, but 9 households have a place to construct it. Remaining 9 households have no space for constructing it. They are included in Individual Household Latrine (IHHL) -2 and AMRUT-2 project.



Pachalam zone outcomes**At division 69**

- V.B Residence (Pachalam), do not have SeTP, but there is space to install SeTP. Fine imposing notice has been issued. Outlet was closed by Kochi Municipal Corporation.

At division 73

- 5 households constructed septic tank and soak pit within the time limit provided and outlets were closed by the households themselves.
- 6 household outlets were closed by Kochi Municipal Corporation.
- Thottathumpally Juma Masjid closed their outlet by themselves.

Edappally zone outcomes**At division 33**

- Bonitta Apartment - though SeTP is present, the filtered water is drained to the canal. Fine imposing notice was issued and outlet will be closed soon.
- Galaxy Marvel Apartment does not have SeTP. But space is available to install the same. Fine imposing notice was issued and outlet will be closed soon.

At division 35

- Kalpaka Raj Mahal Apartment does not have SeTP. But space is there to install SeTP. Fine has been imposed and outlet will be closed soon.

At division 37

- Sunny Palace Apartment - though SeTP is present, filtered water was being drained to canal. Fine imposing notice was issued and the outlet was closed by themselves.
- Skyline Apartment - though SeTP is present, filtered water was being drained to canal. Fine imposing notice was issued and the



outlet was closed by themselves.

- Waste was removed near following Railway bridge and Chambokadavu bridge.

At division 38

- Waste accumulated under the Timber Bridge, NH Bridge, pipeline bridge and Marotty chodu bridge was removed by workers under the supervision of Junior Health Inspectors.

At division 41

- Pushpamangalath Estate - Though SeTP is present, filtered water was being drained to the canal. Fine imposing notice was issued and the outlet will be closed soon.
- De Puttu restaurant - SeTP is present - filtered water was being drained to the canal. Fine imposing notice was issued and the outlet was closed by themselves.
- Aiswarya Tourist Home (Hotel) - does not have SeTP, but space is there to install SeTP. Fine imposing notice was issued and the outlet will be closed soon.
- Mandalay point flat does not have SeTP, but a space is there to install SeTP. Fine imposing notice was issued and the outlet will be closed soon.
- Malabar Gate Apartment, do not have SeTP, but space is there to install SeTP. Fine imposing notice was issued and outlet will be closed soon.
- Penta Queen A, B-1, B-2, B3-C Apartments, do not have SeTP, but space is there to install SeTP. Fine imposing notice was issued and outlet will be closed soon.
- Waste accumulated along the side of the drain of Chembumukku bridge, was removed by workers under the supervision of Junior Health Inspectors.

At division 41

- 4 households willing to make septic tanks and soak pits, but construction delayed due to rain and high water table level.



Construction will be completed soon.

Vytilla zone outcomes

At division 56

- Slaughter Waste and other wastes accumulated near Yuvajana Samajam road bridge were removed by workers under the supervision of Junior Health Inspectors.

At division 63

- There is waste water disposal and other waste dumping, including slaughter waste, happening in Kadavanthra Market. Notice has been issued to GCDA to take necessary remedial actions for the same.
- In Udaya colony, about 147 households have no space to construct septic tank and soak pit and are living adjacent to TP canal. So for them also community model biodigester has been suggested, which can be included in AMRUT-2 project. P and T colony households have no space to construct septic tank and soak pit and living adjacent to TP canal. They are about to be rehabilitated to the Mandaveli Flat which is under construction, by Greater Cochin Development Authority project.
- Closing of outlet from St.Thersa College to Mullasserry canal was carried out by health wing. Outlets were closed. Images attached as **Annexure III**.
- Notice issued is attached as **Annexure - IV**.

It is humbly submitted that Kerala State Pollution Control Board has also initiated steps to identify the industries/establishments located along the banks of the canals or along the banks of the drains leading to the canal and actions are being initiated against those apartments/establishments operating without adequate waste management facilities and without Consent to Operate of the Board. Notices were issued to 27 establishments/ apartments from District Office of the Board. It is pertinent to note that the Board has given



direction to the Secretary, Kochi Corporation to close the Kaloor slaughter house, one of the major contamination sources of Perandoor canal and it was closed down on 26.09.2022.

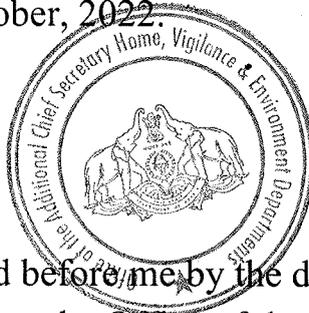
The "Integrated Urban Regenerated Water Transport Project" (IURWTS) is a creative proposal by the Government for rejuvenation of 5 canals running through the heart of the urban fabric of Kochi Corporation and occupying nearly one-third of the corporation area. The overall objective was to improve inland Transport in the canal systems and have an inter modal connectivity with an integration of the Rail Metro and Water Metro. The restoration of canals and urban regeneration is aimed at restructuring the urban fabric and renewal of the urban economy and thereby overall improvement of city's image. Kochi Metro Rail Limited (KMRL) have been entrusted the work of Integrated Urban Regeneration and Water Transport System (IURWTS) in Kochi by the Government of Kerala. The proposed project envisages the rejuvenation of the Edappally Canal (11.23 km), Thevara Perandoor Canal (9.8 km), Chilavannoor Canal (11.15 km), Thevara Canal (1.405 km) and Market Canal (0.664 km) in Kochi and installation of 4 STPs such as 10MLD capacity at Elamkulam, 10MLD capacity at Vennala, 7MLD capacity at Muttar and 4MLD capacity at Perandoor. Presently 5 MLD STP at Elamkulam is ready to operate in addition to the existing 4 MLD plant, which is about to be demolished once the new STP become operational. The major aim of the project is to regenerate the urban area in and around the canals, rehabilitate the slum dwellers, and make use of the commercial area in the vicinity of the canal along with creation of tourism destinations and navigation through the canals. M/s. KMRL has obtained all the clearances from statutory authorities like Kerala Coastal Zone Management Authority, National Board of Wildlife and Ministry of Environment, Forest and Climate Change for the implementation of IURWTS project and revised administrative sanction for an amount of Rs.1528.27 crores was also accorded by the Government. Acquisition of 42 hectares of land is being progressed by the District Administration after which rejuvenation works for the canal will commence. The Market canal restoration works (for which land acquisition is not required) is



scheduled to be commenced by November 2022. Detailed Project Reports prepared by CUBE IIT Madras is under the consideration of KMRL. A copy of the letter submitted by KMRL is attached herewith as **Annexure V.**

All the facts stated above are true to the best of my knowledge, belief and information.

Dated this 20th day of October, 2022.



[Handwritten Signature]
DEPONENT

Solemnly affirmed and signed before me by the deponent, whom I know on 20th day of October, 2022 at the Office of the Government Secretariat, Thiruvananthapuram, Kerala.

Dr. VENU V IAS
Additional Chief Secretary
Home, Vigilance
& Environment Departments
Government of Kerala
Thiruvananthapuram

[Handwritten Signature]

GEETHA GOPINATH
Under Secretary
Environment Department
Govt. Secretariat
Thiruvananthapuram

CM's review of Integrated Urban Regeneration & Water Transport Project
Monthly Progress Report – July – 2022

1. EXECUTIVE SUMMARY

Project Name	Integrated Urban Regeneration & Water Transport System Project
Owner	De jure Owner – Government of Kerala
Government Order designating KMRL as SPV and administrative sanction details .	1. GO(Ms)No.07/2018/CSIND Dated 12/11/2018 2. G.O (Ms) No.01/2021/CSIND dated 12.01.2021
Project Executing Agency	Kochi Metro Rail Limited
Funding Agency	Kerala Infrastructure Investment Fund Board (KIIFB)
Project Management Consultant	M/s Antea Nederland BV - M/s Antea India Pvt Ltd (JV)
Approved Value of the project	Rs 1528.27 crores
Approved Fund By KIIFB till date	Rs 566.52 Crores (Only Land Acquisition and Building Compensation cost) Rs 106.13 Crores (Land Acquisition and Construction cost)
Start date	Project execution shall commence after Land Acquisition .
Finish date	36 months from approval of Revised DPR/ Transfer of land to SPV. DPR under review by KIIFB.

2. PROJECT DESCRIPTION:

This project is envisioned to renew & rejuvenate the major canals in the city of Kochi. Its aim is to reclaim the river edge as a public asset, improve its spatial structure & restore the city's relationship with the Canals. Its primary objective is to create an efficient & durable infrastructure which could poster new activities in addition to supporting the current one. The project has an estimated cost of Rs 1528.27 crores (incl taxes and Land acquisition) and envisages the regeneration of the 6 major canals in Urban Kochi and develop it for inland navigation, tourism and recreational purpose.

The 6 canals envisaged to be developed in this project are

Edapally canal : 11.23 Km

(11)



Chilavanoor canal	: 11.15 Km
Thevara – Perandoor canal	: 9.88 Km
Thevara canal	: 1.41 km
Market canal	: 0.66 km
Konthuruthy Canal	: 0.67 km
Total length	: 35.00 km

3. PROJECT STATUS

COMPLETED ACTIVITIES

a) Environmental Clearances

SL No	Activity	Department	Clearances	
			Filed on	Received On
1	Terms of Reference	MOEF & CC	20/02/2020	13/05/2020
2	Consent to Establish	Kerala State Pollution Control Board	18/03/2020	27/08/2020
3	Application for Wild Life Clearance	National Board for Wild Life	27/04/2020	12/04/2022
4	NOC for SWAK Clearance	Kochi Corporation	22/09/2020	11/11/2020
5	SWAK Clearance	Kerala State Wetland Authority	25/11/2020	20/01/2021
6	CRZ Clearance	Kerala Coastal Zone Management Authority	22/02/2021	28/01/2022
7	EIA Clearance	MOEF&CC	29/01/2022	17/02/2022
Total Days				765

b) Surveys

- Geotechnical Surveys –Completed.
- Bathymetric Surveys – Completed.
- Lidar Surveys -- Completed.
- Social Impact Studies –Completed.
- Water Quality Studies –Completed
- Ambient air quality monitoring – Completed
- Siltation studies –Completed
- Storm Water Drains topography and Mapping – Completed
- Flood Plain Studies –Completed

ON GOING ACTIVITIES

a) Land Acquisition

Meeting convened by Chief Secretary and ACS-CSIND held on 21/02/2022 and the minutes received on 01/04/2022.

(i) Edapally Canal (16.3177 hectares)

SI No:	Activity	Date	Remarks
1	Submission of Land Acquisition Proposal by KMRL	21/08/2020	
2	Issue of Revenue AS	18/02/2021	
3	Submission of LA Requisition	22/02/2021	
4	Appointment of Land Acquisition Officer	29/04/2021	
5	LA Contingency Charges Payment Notice	23/06/2021	
6	Release of Contingency Charges by KIIFB	03/09/2021	
7	4(1) Notification of SIA Agency in Gazette	06/10/2021	
8	Planting of Alignment Stones	13/08/2021	Completed
9	SIA Study	05/11/2021	In Progress
10	Assessment by Expert Committee	-	

- Public Hearing conducted on 31/03/2022,01/04/2022 and 02/04/2022
- Meeting by District Collector conducted on 14/06/2022 to review the SIA Report submitted by the agency.

(ii) Thevara Perandoor Canal (7.4617 hectares)

SI No:	Activity	Date	Remarks
1	Submission of Land Acquisition Proposal by KMRL	19/03/2021	
2	Issue of Revenue AS	06/05/2021	
3	Submission of LA Requisition	22/06/2021	
4	Appointment of Land Acquisition Officer	12/07/2021	
5	LA Contingency Charges Payment Notice	13/08/2021	
6	Release of Contingency Charges by KIIFB	27/09/2021	
7	4(1) Notification of SIA Agency in Gazette	21/10/2021	
8	Planting of Alignment Stones	13/08/2021	Completed
9	SIA Study	-	Not Started
10	Assessment by Expert Committee	-	

13



(iii) Chilavannur Canal (16.0782 hectares)

SI No:	Activity	Date	Remarks
1	Submission of Land Acquisition Proposal by KMRL	31/12/2020	
2	Issue of Revenue AS	07/06/2021	
3	Submission of LA Requisition	22/06/2021	
4	Appointment of Land Acquisition Officer	26/07/2021	
5	LA Contingency Charges Payment Notice	16/08/2021	
6	Release of Contingency Charges by KIIFB	27/09/2021	
7	4(1) Notification of SIA Agency in Gazette	10/11/2021	
8	Planting of Alignment Stones	13/08/2021	Completed
9	SIA Study	-	Not Started
10	Assessment by Expert Committee	-	

(iv) Thevara and Edapally (Additional) Canal (1.4029 hectares)

SI No:	Activity	Date	Remarks
1	Submission of Land Acquisition Proposal by KMRL	16/12/2020	
2	Issue of Revenue AS	09/06/2021	
3	Submission of LA Requisition	22/06/2021	
4	Appointment of Land Acquisition Officer	30/07/2021	
5	LA Contingency Charges Payment Notice	13/08/2021	
6	Release of Contingency Charges by KIIFB	27/09/2021	
7	4(1) Notification of SIA Agency in Gazette	03/12/2021	
8	Planting of Alignment Stones	13/08/2021	Completed
9	SIA Study	-	Not Started
10	Assessment by Expert Committee	-	

b) Ongoing Tenders

SL No	Activity	Status	Remarks
1	Tender for Boundary Stone Laying in Chilavannur Canal	Work awarded on 13.08.2021	<i>Work put on hold due to protest from local resident's / land owners on the applicability of FMB Records. Discussions with stakeholders in progress to ease the LA process.</i>
2	Tender for Boundary Stone Laying in Thevara, Thevara - Perandoor and Market Canals	Work awarded on 13.08.2021	

			Further delayed due to rain, and due to bi-election
3	Tender for Market Canal Survey Works	Work completed	For conditional assessment of the existing features and cleaning the canal of dangerous trees.
4	Tender for Market Canal Development Works	Tender floated on 15/07/2022	In principle approval received from KIIFB for tendering. Will award the work after FS is accorded by KIIFB
5	Tender for Re-construction of Road Bridges in Edapally Canal	Tender Documents submitted on 24/03/2022	Will be floated immediately after approval by KIIFB.

c) KIIFB Approvals Status

SL No	Activity	Status	Remarks
1	DPR Approval KMRL submitted DPR for an amount of Rs 1528 crores to KIIFB on 08.06.2020	Appraisal Report from KIIFB received on 01.01.2021 KMRL submitted clarifications on 08.01.2021 KIIFB raised queries on 30.01.2021 KMRL submitted clarifications on 01.02.2021 KIIFB submitted Non-Compliance Report on 26.06.2021	KMRL working on the compliance of NCR by KIIFB.
2	DPR for R&R component Construction of Apartment Complex for 280 PAPs – KIIFB approved for an amount of Rs 106.13 crores on 23.11.2020	The demand notice has not been disbursed by KIIFB to District administration for proceeding further with LA process.	The LOA for the Construction of Apartment Complex was issued on 21.01.2021 .

	Land Acquisition Officer (District Collectorate) has issued demand notice for the purchase of 7.73 acres of land at Kakkanad for an amount of Rs 65.52 crores		Works kept in abeyance since the land owner revised the offer price for land.
3	DPR for Vennala STP – 10 MLD	KMRL submitted the DPR to KIIFB on 12/10/2021	KMRL appointed CUBE – IIT Chennai for vetting STP DPRs.
4	DPR for Muttar STP – 7 MLD	KMRL submitted the DPR to KIIFB on 12/10/2021	Design checking of STPs in progress.
5	DPR for Perandoor STP – 7 MLD	KMRL submitted the DPR to KIIFB on 12/10/2021	
6	DPR for Elamkulam STP – 10 MLD	KMRL submitted the DPR to KIIFB on 29/12/2021	
7	DPR for Market Canal Development	KMRL submitted the DPR to KIIFB on 22/02/2022	Review conducted by KIIFB on 05/03/2022 and 25/03/2022. KMRL submitted clarifications on 09/04/2022. Awaiting KIIFB Approval
8	DPR for Re-construction of Road Bridges in Edapally Canal	KMRL submitted the DPR to KIIFB on 24/03/2022	KIIFB queries received on 21/04/2022. KMRL submitted clarifications on 28/04/2022. Awaiting KIIFB Approval
9	DPR for Re-construction of Bund Road Bridge in Chilavannur Canal	KMRL submitted the DPR to KIIFB on 13/05/2022	Awaiting KIIFB Approval

d) Other Pending Approvals / Issues

SL No	Activity	Status	Remarks
1	Approval for Land Transfer / Assignment of identified Govt. / Porombok Land in all 5 canals	Proposal submitted to CSIND vide letter dated 06.05.2021	The Project is scheduled for a period of 36 months. Any delay in LA may lead to overall delay in the completion of project.
2	NOC from Irrigation Dept. for demolition and reconstruction of 5 ROBs in Edapally Canal	Application submitted to Irrigation Dept. on 20.11.2020 and reminder sent on 20.04.2021	
3	NOC from KWA for demolition and reconstruction of 1 ROB in Edapally Canal	Application submitted to KWA on 02.02.2021 and reminder sent on 07.07.2021	

**LOCATION OF WASTE DISPOSAL IN VARIOUS CANALS IN
KOCHI MUNICIPAL CORPORATION**

SL. NO.	NAME OF CANAL	DIV. NO.	NAME OF LOCATION/LOCAL NAME OF POLLUTANTS	RAMARKS
1	Edappally-Perandoor Canal	33	Bonitta, Dream Flower Apartments, Edappally	Direct from Flat
2	Edappally-Perandoor Canal	33	Galaxy Marvel, Edappally	Direct from Flat
3	Edappally-Perandoor Canal	35	Kalppaka Rajmahal, BTS Road, Edappally	Direct from Flat
4	Edappally-Perandoor Canal	37	Sunny Palace Apartments, Edappally	Direct from Flat
5	Edappally-Perandoor Canal	37	Skyline Apartments, Edappally	Direct from Flat
6	Edappally-Perandoor Canal	37	Near Railway bridge	Waste accumulated under the bridge
7	Edappally-Perandoor Canal	37	Near Chambokadavu bridge	Waste deposited (along side of drain)
8	Edappally-Perandoor Canal	38	Near NH bridge Edappally	Waste accumulated under the bridge (KWA pipe located over the beam of old bridge which is a major obstruction)
9	Edappally-Perandoor Canal	38	Near Marotty Chodu Palam	Waste deposited (along side of drain)
10	Edappally-Perandoor Canal	38	Near timber bridge	Waste accumulated under the bridge
11	Edappally-Perandoor Canal	38	Near Pipe line bridge	Waste deposited (along side of drain)
12	Edappally-Perandoor Canal	41	Grand Mall Properties Pvt. Ltd., Edappally	Direct from Flat
13	Edappally-Perandoor Canal	41	Mandalay Point Flat, Edappally	Direct from Flat
14	Edappally-Perandoor Canal	41	Malabar Gate Flat, Edappally	Direct from Flat
15	Edappally-Perandoor Canal	41	Aiswarya Tourist Home, Edappally	Direct from Flat
16	Edappally-Perandoor Canal	41	Pushpamangalath Estate, Edappally	Direct from Flat
17	Edappally-Perandoor Canal	41	Penta Queen Flat A, B1, B2, B3, C Blocks, Edappally	Direct from Flat
18	Edappally-Perandoor Canal	41	De Puttu Restaurant, Edappally	Direct from house
19	Edappally-Perandoor Canal	41	Near Chembumukku bridge	Wastedeposilted (along side of drain)
20	Thevara-Perandoor Canal	58	C.K. Bhama, Chakkalapparambu, Thevara	Direct from house
21	Thevara-Perandoor Canal	58	Krishnaveni, Chaniyamuri, Thevara	Direct from house
22	Thevara-Perandoor Canal	58	Jalaja, Chaniyamuri, Thevara	Direct from house
23	Thevara-Perandoor Canal	58	Santhosh, Chakkanatt Parambu, Thevara	Direct from house
24	Thevara-Perandoor Canal	58	Sanal Kumar, Chaniyamuri, Thevara	Direct from house
25	Thevara-Perandoor Canal	58	Suresh, Chaniyamuri, Thevara	Direct from house
26	Thevara-Perandoor Canal	58	Sajeesh Raju, Karthika, Thevara	Direct from house
27	Thevara-Perandoor Canal	58	Suresh, Chaniyamuri, Thevara	Direct from house
28	Thevara-Perandoor Canal	58	Vinu Raj, Hemanivas, Chaniyamuri, Thevara	Direct from house
29	Thevara-Perandoor Canal	58	Benny, Padikkaparambil, St. Joseph Lodge, Thevara	Direct from house
30	Thevara-Perandoor Canal	59	Francis, Polaparambil, Sooryanagar Colony	Direct from house
31	Thevara-Perandoor Canal	59	Selvaraj, Muttathil, Sooryanagar Colony	Direct from house
32	Thevara-Perandoor Canal	59	Umaibha, Mattammal House, Sooryanagar Colony	Direct from house
33	Thevara-Perandoor Canal	59	A. Thapasi, Mullath, Sooryanagar Colony	Direct from house
34	Thevara-Perandoor Canal	59	K.P. Vincent, Venattu, Sooryanagar Colony	Direct from house

35	Thevara-Perandoor Canal	59	Omana Asokan, Mattammalthazhath, Sooryanagar Colony	Direct from house
36	Thevara-Perandoor Canal	59	E.T. John, Eerathara, Sooryanagar Colony	Direct from house
37	Thevara-Perandoor Canal	59	Jose Joseph, Kalathil, Sooryanagar Colony	Direct from house
38	Thevara-Perandoor Canal	59	Elamma Varghese, Pokkalaparambil, Sooryanagar Colony	Direct from house
39	Thevara-Perandoor Canal	59	Mathai, Kochuparambil, Sooryanagar Colony	Direct from house
40	Thevara-Perandoor Canal	59	Eleswa, Vallaparambil, Sooryanagar Colony	Direct from house
41	Thevara-Perandoor Canal	59	Presanna Vincent, Shynibhavan, Sooryanagar Colony	Direct from house
42	Thevara-Perandoor Canal	59	Adanandhan, Kalapurakal, Sooryanagar Colony	Direct from house
43	Thevara-Perandoor Canal	59	Shanthi, Thoppilparambbil, Sooryanagar Colony	Direct from house
44	Thevara-Perandoor Canal	59	Joseph K.T., Keecheri, Sooryanagar Colony	Direct from house
45	Thevara-Perandoor Canal	59	Biju, Mattammal, Sooryanagar Colony	Direct from house
46	Thevara-Perandoor Canal	59	Molly Cletus, Varikkadu, Sooryanagar Colony	Direct from house
47	Thevara-Perandoor Canal	59	Shynu Ponnai, Shynibhavan, Sooryanagar Colony	Direct from house
48	Thevara-Perandoor Canal	59	Kunjumol Jose, Sooryanagar Colony	Direct from house
49	Thevara-Perandoor Canal	59	Alosyas, Villanasseril, Sooryanagar Colony	Direct from house
50	Thevara-Perandoor Canal	60	P.M. Paul, Parappilly House, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
51	Thevara-Perandoor Canal	60	K. Mani Nair, Kizhakkekalam, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
52	Thevara-Perandoor Canal	60	K.A. Kunjumon, Koonamveetil thara house, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
53	Thevara-Perandoor Canal	60	Thulaseedharan, 60/2388 D, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
54	Thevara-Perandoor Canal	60	James Kalathil, 60/239, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
55	Thevara-Perandoor Canal	60	Reetha Augustine, 60/2389, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
56	Thevara-Perandoor Canal	60	Unni, Bhavaniparambil House, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
57	Thevara-Perandoor Canal	60	Peethambaan, Bavaniparambil House, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
58	Thevara-Perandoor Canal	60	Ranjith B.R., Bavaniparambil House, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
59	Thevara-Perandoor Canal	60	Tony Joseph, 60/2368, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
60	Thevara-Perandoor Canal	60	Unnikrishnan A.K., 60/2367, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
61	Thevara-Perandoor Canal	60	Joy K.A., Kalapurackal, 60/2364, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
62	Thevara-Perandoor Canal	60	Joy, Manjilakkattu House, 60/1607, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
63	Thevara-Perandoor Canal	60	Girish, Adhi Bhavan, 60/2363 A, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
64	Thevara-Perandoor Canal	60	Beby Cletus, Nethajikodath, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
65	Thevara-Perandoor Canal	60	Augustine, Arattukulam House, Kasthurba Nagar, Kochu Kadavanthra	Direct from house

66	Thevara-Perandoor Canal	60	Antony K.P., Kalapurackal House, 60/2359, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
67	Thevara-Perandoor Canal	60	Rathish, Anamthuruthichira, 60/2358, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
68	Thevara-Perandoor Canal	60	Muraleedharan, Chakkanath House, 60/2357, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
69	Thevara-Perandoor Canal	60	Pasupathi, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
70	Thevara-Perandoor Canal	60	John Paul, Kalapurackal House, 60/2355, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
71	Thevara-Perandoor Canal	60	Guruvayoorappan, Anamthuruthychira, 60/2347, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
72	Thevara-Perandoor Canal	60	Sulekha, Anamthuruthychira, 60/2345, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
73	Thevara-Perandoor Canal	60	Sobha, Anamthuruthy Koonam, Veettithara, Kasthurba Nagar, Kochu Kadavanthra	Direct from house
74	Thevara-Perandoor Canal	60	Yuvajanasamajam Ropad bridge	Slaughter waste and other wastes disposal
75	Thevara-Perandoor Canal	63	Kadavanthara Market	Slaughter waste and other wastes disposal
76	Thevara-Perandoor Canal	63	Karshaka Road bridge	Sewage and septic waste from housing colonies
77	Thevara-Perandoor Canal	64	Uni Homes & Uni Residenz, Canal Road, Kaloor, Kochi	Direct from Flat
78	Thevara-Perandoor Canal	64	Skyline Marble Arc, Canal Road, Kaloor, Kochi	Direct from Flat
79	Thevara-Perandoor Canal	64	Uni Homes & Uni Residenz, Canal Road, Kaloor, Kochi	Direct from Flat
80	Thevara-Perandoor Canal	64	Near Siraj Godown	Waste accumulated from adjacent residences
81	Thevara-Perandoor Canal	65	Banerj Road crossing south side	Waste accumulation due to pipes cables obstructing flow
82	Thevara-Perandoor Canal	65	Kaloor market	Waste water from arket when active
83	Thevara-Perandoor Canal	66	Anamthuruthy Road bridge	Waste disposal
84	Thevara-Perandoor Canal	69	V.B. Residency Flat, Near Chirakkal Bridge	Direct from house
85	Thevara-Perandoor Canal	69	Thottathumpally Juma Masjid, 69/3710	Direct from house
86	Thevara-Perandoor Canal	69	Siyad, 69/3243, Peediyekkal Road	Direct from house
87	Thevara-Perandoor Canal	69	Anzad, 69/3698, Jabin's, Peediyekkal Road	Direct from house
88	Thevara-Perandoor Canal	69	Ibrahim, Noormalal, 69/3700, TRA-206, Peediyekkal Road	Direct from house
89	Edappally-Perandoor Canal	71	Sabi, 71/148, Poovankery House, Elamakkara	Direct from house
90	Edappally-Perandoor Canal	71	Johnson, Jyotsna, Kuruppumchira, Elamakkara	Direct from house
91	Edappally-Perandoor Canal	71	Seena Jackson, Puthan Puraackal, Kuruppumchira, Elamakkara	Direct from house
92	Edappally-Perandoor Canal	71	Shibhilesh, Calicut Chips, Pottakuzhi, Elamakkara	Direct from house

20

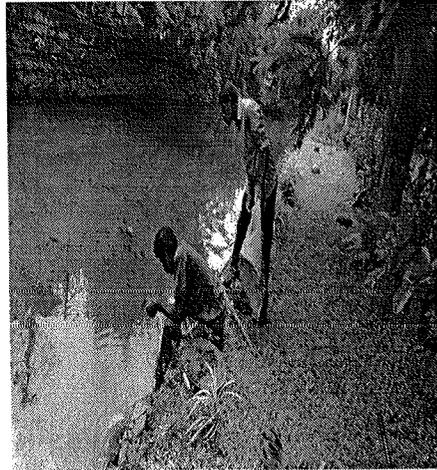
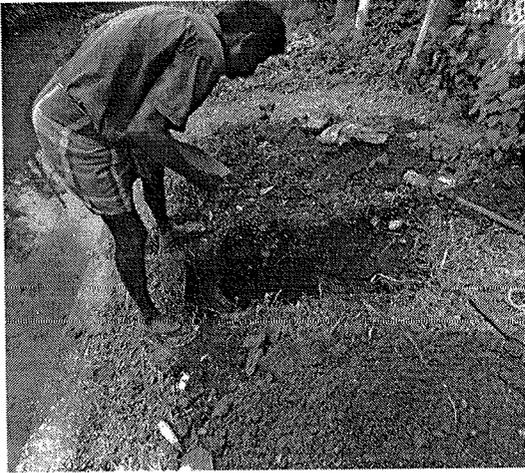
93	Thevara-Perandoor Canal	73	Sidhu Vinod, 73/761(A), Pamattuthundiyl House, Green Garden	Direct from house
94	Thevara-Perandoor Canal	73	Sandeep, 73/464, Pamattuthundiyl House, Greengarden	Direct from house
95	Thevara-Perandoor Canal	73	Purushothaman, 73/491, Pamattuthundiyl House, Greengarden	Direct from house
96	Thevara-Perandoor Canal	73	Ajayakumar, 73/491, Pamattuthundiyl House	Direct from house
97	Thevara-Perandoor Canal	73	Chandran, 73/727, Pamattuthundiyl House, Orchid Residence	Direct from house
98	Thevara-Perandoor Canal	73	Nisha Anoop, Mamattuthundiyl House, 73/727(A)	Direct from house
99	Thevara-Perandoor Canal	73	Jose Alostious, 73/1427, Panachikkal House	Direct from house
100	Thevara-Perandoor Canal	73	Prasad, 73/1615, Bodhi	Direct from house

Amal
19/11/22

Secretary
Kochi Municipal Corporation



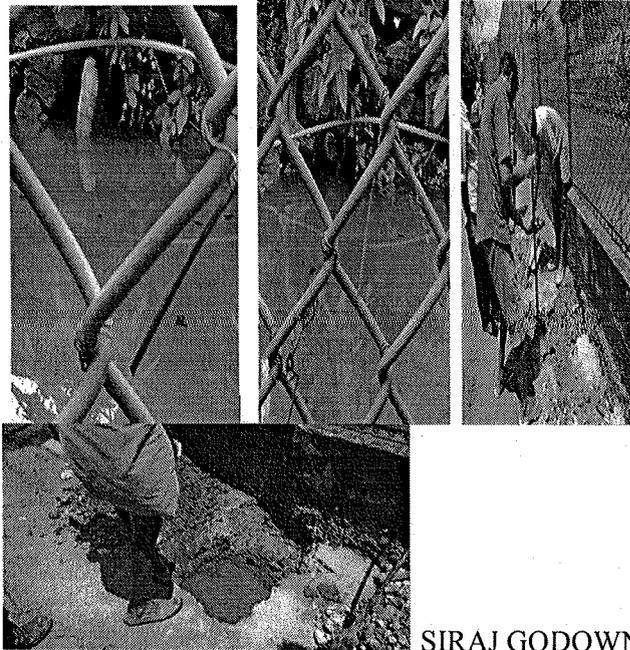




A) SKY LINE MARBLE ARC CLOSING OULTET IMAGES



B) MULLASSERY CANAL CLOSING OUT LET

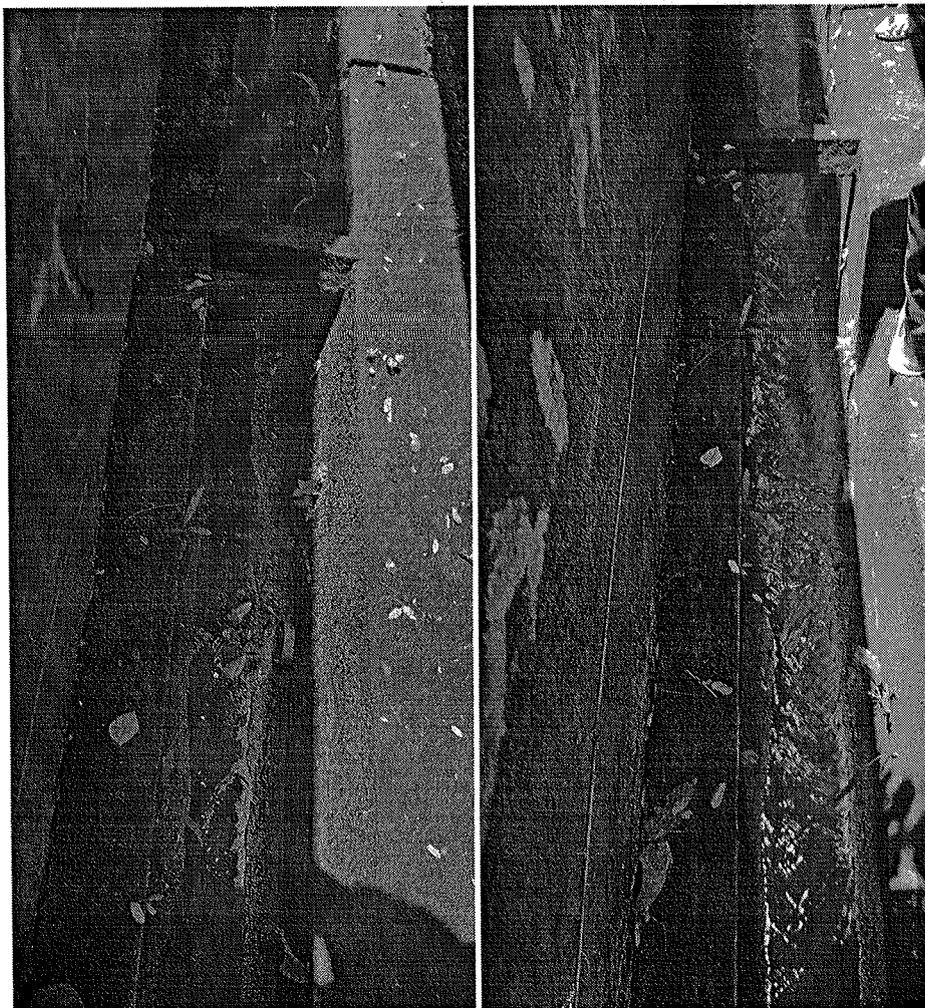


SIRAJ GODOWN HOUSEHOLD OUTLET CLOSED

24



PACHALAM HOUSE HOLD OULTET CLOSED



VB RESIDENCE OUTLET CLOSED(PACHALAM)

26



കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

ഫോൺ 2369007, 2369196
2369143, 2369149
2369197, 2369069
ഫാക്സ് 91484-2369023

കോർപ്പറേഷൻ ഓഫീസ്
പി.ബി നമ്പർ 1016
എറണാകുളം, കൊച്ചി 682 011

MOHS/25976/2021

തീയതി: 16/06/22

കേരള മുനിസിപ്പാലിറ്റിസ് ആക്ട് സെക്ഷൻ 340 A, 340 (3) (1) പ്രകാരമുള്ള നോട്ടീസ്

- വിഷയം: 1) കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷനിലെ വിവിധ കനാലുകളേക്കും, തോടുകളിലേക്കും മലിനജലം ഒഴുക്കുന്നത് സംബന്ധിച്ച്
- സൂചന: 1). ബഹു ഹൈക്കോടതി പരാമർശം/ ഹരിത ട്രൈബ്യൂണൽ പരാമർശങ്ങൾ.
2). GO(MS) 34/2019 Dt 15.11.2019.
3). ഈ ഓഫീസിൽ നിന്നുള്ള 20.09.21 ലെ സെക്ഷൻ 340 A പ്രകാരമുള്ള നോട്ടീസ്.
4). സർക്കിൾ 16 ഹെൽത്ത് ഇൻസ്പെക്ടർ/എൻവയോൺമെന്റ് എഞ്ചിനീയർ എന്നിവരുടെ സാന്നിറ്റേഷൻ സർവ്വെ റിപ്പോർട്ട്.

മേൽ സൂചന ഉത്തരവുകളുടെ അടിസ്ഥാനത്തിൽ അന്വേഷണവും പരിശോധനയും നടത്തിയതിൽ കൊച്ചി നഗരസഭാ പരിധിയിലെ വിവിധ തോടുകളും കനാലുകളും പഠനവിധേയമാക്കിയതിന്റെ അടിസ്ഥാനത്തിൽ താങ്കളുടെ പ്ലാറ്റ്/വീട്/സ്ഥാപനത്തിൽ നിന്നും മലിനജല പൈപ്പുകൾ സമീപത്തെ ജലശ്രോതസ്സുകളിലേക്കു തുറന്നുവിട്ടിട്ടുള്ളതും ഇത്തരം പ്രവൃത്തികൾ കണ്ടെത്തി തടയുന്നതിനും കർശന നടപടികൾ കൈക്കൊള്ളുന്നതിനും സൂചന (3) പ്രകാരം നോട്ടീസ് നൽകിയിട്ടുള്ളതുമാണ്.

സെക്ഷൻ 340A പ്രകാരം നോട്ടീസ് നൽകിയെങ്കിലും താങ്കൾ മലിനജലപൈപ്പുകൾ തടയുകയോ, അടയ്ക്കുകയോ ചെയ്യാതെ പ്രവൃത്തി തുടരുന്നതിനാൽ Section 340A, 3(1) വകുപ്പ് പ്രകാരം 25000/- രൂപ പിഴയടയ്ക്കുന്ന നഗരസഭാ ഓഫീസിൽ അടവാക്കി, മേൽ പൈപ്പ് മാറ്റം സ്ഥാപിക്കേണ്ടതാണ്/അടയ്ക്കേണ്ടതാണ് എന്ന് അറിയിക്കുന്നു. അല്ലാത്തപക്ഷം Section 340 (2), (1) പ്രകാരമുള്ള തുടർ നിയമനടപടികൾ സ്വീകരിക്കുന്നതാണെന്ന് അറിയിക്കുന്നു.

ഹെൽത്ത് സൂപ്പർവൈസർ
കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

സ്വീകർത്താവ്

Caretaker / Rep. Association
Bonitta Dream Homes Apartment
Green - Xupple road
Edappally



കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

ഫോൺ 2369007, 2369196
2369143, 2369149
2369197, 2369069
ഫാക്സ് 91484-2369023

കോർപ്പറേഷൻ ഓഫീസ്
പി.ബി നമ്പർ 1016
എറണാകുളം, കൊച്ചി 682 011

MOH5/25263/2021

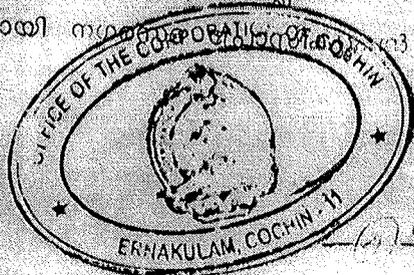
തീയതി: 30/07/22

കേരള മുനിസിപ്പാലിറ്റിസ് ആക്ട് സെക്ഷൻ 340 A, 340 (3) (1) പ്രകാരമുള്ള നോട്ടീസ്

- വിഷയം: 1) കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷനിലെ വിവിധ കനാലുകളിലേയ്ക്കും, തോടുകളിലേയ്ക്കും മലിനജലം ഒഴുക്കുന്നത് സംബന്ധിച്ച്.
- സൂചന: 1). ബഹു.ഹൈക്കോടതി പരാമർശം/ ഹരിത ട്രൈബ്യൂണൽ പരാമർശങ്ങൾ.
2). GO (MS) 34/2019 Dt: 15.11.2019.
3). സർക്കിൾ ഹെൽത്ത് ഇൻസ്പെക്ടർ/ഹെൽത്ത് ഓഫീസർ എഞ്ചിനീയർ എന്നിവരുടെ സാന്നിറ്റേഷൻ സർവ്വെ റിപ്പോർട്ട്.
4). ഈ ഓഫീസിൽ നിന്നുള്ള 16.06.22 ലെ സെക്ഷൻ 340 A, 340 (3) (1) പ്രകാരമുള്ള നോട്ടീസ്.

മേൽ സൂചന ഉത്തരവുകളുടെ അടിസ്ഥാനത്തിൽ അന്വേഷണവും പരിശോധനയും നടത്തിയതിൽ കൊച്ചി നഗരസഭാ പരിധിയിലെ വിവിധ തോടുകളും കനാലുകളും പാനവിധേയമാക്കിയതിന്റെ അടിസ്ഥാനത്തിൽ താങ്കളുടെ ഫ്ലാറ്റ്/വീട്/സ്ഥാപനത്തിൽ നിന്നും മലിനജല പൈപ്പുകൾ സമീപത്തെ ജലശോതസ്സുകളിലേക്കു തുറന്നുവിട്ടിട്ടുള്ളതും ജലാശയം മലിനപ്പെടുത്തിയിട്ടുള്ളതുമാണ്. ഇത്തരം പ്രവൃത്തികൾ കണ്ടെത്തി തടയുന്നതിനും കർശന നടപടികൾ കൈക്കൊള്ളുന്നതിനും സൂചന (1)(2) പ്രകാരം നിർദ്ദേശം ഉള്ളതിനാൽ സൂചന (4) പ്രകാരം താങ്കൾക്ക് നോട്ടീസ് നൽകിയിട്ടുള്ളതുമാണ്.

സെക്ഷൻ 340A, 340(3)(1) പ്രകാരം 25,000/- രൂപ പിഴയൊടുക്കണമെന്ന് ആവശ്യപ്പെട്ട് നോട്ടീസ് നൽകിയെങ്കിലും താങ്കൾ പിഴതുക നഗരസഭാ ഓഫീസിൽ അടവാക്കിയിട്ടില്ലാത്തതാണ്. ആയതിനാൽ ഈ നോട്ടീസ് പ്രകാരം 7 ദിവസത്തിനുള്ളിൽ പിഴതുകയായ 25,000/- രൂപ നഗരസഭയിൽ ഒടുക്കിയില്ലായെങ്കിൽ Section 340A, 340(3) (1) പിഴതുക വസൂലാക്കുന്നതിനായി നഗരസഭാ ഓഫീസിൽ നടപടികൾ സ്വീകരിക്കുന്ന താണെന്ന് അറിയിക്കുന്നു.



Handwritten signature

ഹെൽത്ത് സൂപ്പർവൈസർ
കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

സ്വീകർത്താവ്

Grand Mail Properties (P) Ltd
Edappally
Date: 5/8/22



KOCHI MUNICIPAL CORPORATION

Phone { 2369007, 2369196
2369143, 2369149
2369197, 2369069

Corporation Office
P.B.No.1016
Ernakulam, Cochin 682 011

MOH5/25976/2021

16/06/2022

Sub: Kochi Municipal Corporation-Disposal of Septage Waste water into various canals/Bunds-Reg.

Ref: 1) Honble High court Allegations/National Green Tribunal Allegations.

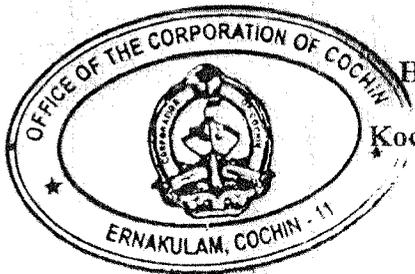
2) G(O) MS 34/2019, Dated on 15.11.2019.

3) Notice issued dated 20.09.2021, as per section 340A, from KMC

4) Sanitation Survey Report of Circle(16) Health Inspector/Environmental Engineer.

Kind attention is invited to the reference order cited above. In accordance with the inspection conducted by officials at various canals/bunds within the premises of Kochi Municipal Corporation, it was identified that septage waste water outlets from Flat/House/ Hotel/ Institutions/Commerical establishments to canals/bunds,are polluting nearby water bodies.To prevent such environmental/social impact activities and take strigent actions against the violators ,a notice was issued as in ref(3).

Eventhough a notice was issued to the violator as per section 340(A) of Muncipal Act 1994, it was found that the outlet was not closed and continued polluting the canals/bunds. Hence the violator is directed to remit the penalty amount of Rs. 25000/- to KMC and close the outlet at the earliest. If not, as per section 340A, (2), (1), further actions against the violators will be taken.



Mimo
Health Supervisor

Kochi Municipal Corporation

29

To

Care taker/Res.Association

Bonitta Dream flower Apartment

Green Ripple road

Edappally

Translated Copy

30



KOCHI MUNICIPAL CORPORATION

Phone { 2369007, 2369196
2369143, 2369149
2369197, 2369069

Corporation Office
P.B.No.1016
Ernakulam, Cochin 682 011

MOH5/25263/2021

30/07/2022

Sub: Kochi Municipal Corporation-Disposal of Septage Waste water into various canals/Bunds-Reg.

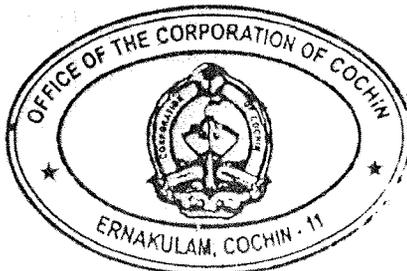
- Ref: 1) Honble High court Allegations/National Green Tribunal Allegations.
2) G(O) MS 34/2019, Dated on 15.11.2019.
3) Sanitation Survey Report of Circle Health Inspector/Environmental Engineer.
4) Notice issued dated 16.06.2022 , as per section 340A, 340(3)(1)from KMC

Kind attention is invited to the reference order cited above. In accordance with the inspection conducted by officials at various canals/bunds within the premises of Kochi Municipal Corporation , it was identified that septage waste water outlets from Flat/House/ Hotel/ Institutions/Commerical establishments to canals/bunds, are polluting nearby water bodies..As per the ref(1)&(2),there are directions to prevent such environmental/social impact activities and take stringent actions against the violations. Accordingly a notice was issued to the violators as in ref(4).

Eventhough a penalty of Rs 25000/- was imposed earlier to the violators ,as per Section 340 (A),340(3)(1) of Municipal Act 1994,it was found that the penalty was not remitted.Henceforth you are directed to pay the penalty of Rs 25000/- to KMC, health department, within 7 days after receiving this notice.If not,KMC will move forward with prosecution actions against the violators.

M. M. C.
Health Supervisor

Kochi Municipal Corporation



(3)

To,

Grand Mall Properties (Pvt) Ltd

Edappally

Consolidated Report of Rejuvenation of T.P canal

A) Project by Engineering wing

Rejuvenation activities for year 2022-2023 has completed by engineering wing. Project for cleaning of "pola payal", desilting and waste removal activities for year 2022-2023 was completed. Project cost was about Rs 122099397/-. Detail report is attached as Annexure-4

B) Project by AMRUT

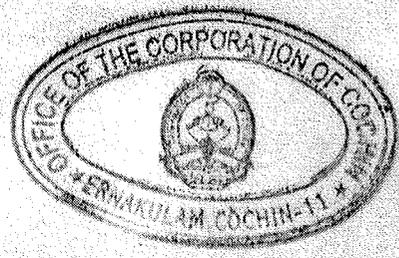
Rejuvenation activities for year 2022-2023 has going on. Project for, desilting, side protection and fencing of TP canal activities for year 2022-2023 is about 85% completed. Detail report is attached as Annexure-5



SECRETARY

KOCHI MUNICIPAL CORPORATION





33



കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

ഫോൺ 2369007, 2369196
2369143, 2369149
2369197, 2369069
ഫാക്സ് 91484-2369023

കോർപ്പറേഷൻ ഓഫീസ്
പി.ബി നമ്പർ 1016
എറണാകുളം, കൊച്ചി 682 011

MOE6/18381/21

തീയതി : 20.08.2022

തേവര പേരണ്ടൂർ കനാൽ റിപ്പോർട്ട്

Pola Payal removal and desilting:

- 1) File No. MOE4-034688/21 Pola Payal removal and desilting PVS Hospital to Thevara Canal.

ടി പ്രവൃത്തിയിൽ തേവര പേരണ്ടൂർ കനാൽ, കലൂർ പി.വി.എസ് ഹോസ്പിറ്റൽ മുതൽ പുല്ലേപ്പടി പാലം വരെയും, പനമ്പള്ളി നഗർ യുവജന സമാജം പാലം മുതൽ തേവര മൗത്ത് വരെയും പോള പായൽ നീക്കം ചെയ്യുകയും, കലൂർ പി. വി. എസ് മുതൽ പുല്ലേപ്പടി പാലം വരെയും desilting നടത്തുകയും ചെയ്തിട്ടുണ്ട്. ടി പ്രവൃത്തിക്ക് 10,00,000/- രൂപയാണ് അടങ്കൽ തുക.

- 2) File No. MOE4-018886/22 Disposal of silt from TP Canal and silt removing to Brahmapuram Plant.

തേവര പേരണ്ടൂർ കനാൽ കടവന്ത്ര മുതൽ തേവര മൗത്ത് വരെയുള്ള ഭാഗത്ത് Minor Irrigation Department, silt Pusher ഉപയോഗിച്ച് നീക്കം ചെയ്യുന്ന ചെളി നഗരസഭ Convey ചെയ്ത് ബ്രഹ്മപുരം പ്ലാന്റിൽ Dispose ചെയ്യുന്നതാണ് പ്രവൃത്തി. Silt Convey ചെയ്യുന്നതിന് 355/- രൂപ per/m³ ആണ് കരാറുകാരൻ ക്വാട്ട് ചെയ്തിരിക്കുന്നത്. കടവന്ത്ര ഗിരിനഗർ മുതൽ തേവര മൗത്ത് വരെയാണ് silt Pusher ഉപയോഗിച്ച് Minor department നിന്നും ചെളി നീക്കം ചെയ്തിട്ടുള്ളത്. ഇതിൽ കടവന്ത്ര ഗിരിനഗർ മുതൽ തേവര കനാൽ വരെയുള്ള ഭാഗത്ത് നിന്നും നീക്കം ചെയ്തിട്ടുള്ള ഏകദേശം 7700 m³ ചെളി ബ്രഹ്മപുരത്തേക്ക് കോർപ്പറേഷൻ dispose ചെയ്തിട്ടുള്ളതാണ്.

Handwritten signature/initials

ANNEXURE - 4-B

	Central	Pachalam	Edappally	Vyttila	Palluruthy	Fortkochi	Total
Total no. of desilting works	30	13	83	62	20	39	247
Total amount of desilting works	22599800	5464000	29327100	33520000	8016296	23172201	122099397
Total no. of small drain desilting works	11	6	15	14	10	18	74
Total no. of big drain desilting works	19	7	68	48	10	21	173

Remarks: almost all works are nearing completion. 95-98% completed


Executive Engineer


Additional Secretary
Kochi Municipal Corporation

35



കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

ഫോൺ 2369007, 2369196
2369143, 2369149
2369197, 2369069
ഫാക്സ് 91484-2369023

കോർപ്പറേഷൻ ഓഫീസ്
പി.ബി നമ്പർ 1016
എറണാകുളം, കൊച്ചി-682011

ഐ.എസ്.ഒ./എം.ഒ.ഇ6/31256/16 Vol II

തീയതി: 09.06.2022

തേവര പേരണ്ടൂർ കനാൽ - റിപ്പോർട്ട്

തേവര പേരണ്ടൂർ കനാൽ പുനരുദ്ധാരണ പ്രവർത്തിക്ക് ഭരണാനുമതി 20 കോടി രൂപ 28/09/2017നും സാങ്കേതികാനുമതി 16 കോടി രൂപ 09/02/2018നും ലഭിച്ചു. ടി വർക്ക് ടി.എ. സേവിയർ ആന്റ് സൺസ് 15.15 കോടി രൂപയ്ക്ക് 04/06/2018ന് എഗ്രിമെന്റ് വയ്ക്കുകയും പ്രവൃത്തി ആരംഭിക്കുകയും ചെയ്തു. ടി പ്രവൃത്തിയ്ക്ക് റിവൈസൽ ടി.എസ്. 14.36 കോടി രൂപ 16/07/2021ന് ലഭ്യമായിട്ടുള്ളതാണ്. ടി വർക്കിലെ പ്രധാന പ്രവർത്തികൾ താഴെ കൊടുക്കുന്നു.

1) Desilting : 100% Completed

Thevara Mouth to Kallupalam Mouth വരെയും Kallupalam ROB to Perandoor Mouth വരെയും Total 12103 Metre Desilt ചെയ്തു കഴിഞ്ഞതാണ്.

2) Side Protection by DR & RR : 90% Completed

പനമ്പിള്ളി നഗർ മുതൽ പേരണ്ടൂർ മാത്ത് വരെയുള്ള ഭാഗങ്ങളിൽ ചില ഭാഗങ്ങളിൽ New Constuction, ചില ഭാഗങ്ങളിൽ റിപ്പയറിംഗ് ചെയ്തിട്ടുള്ളതാണ്.

തേവര ഭാഗത്ത് പൈൽ & സ്റ്റാബ് വർക്ക് കഴിഞ്ഞതിനു ശേഷം ബ്രിഡ്ജിനോട് ചേർന്നുള്ള ഭാഗങ്ങളിൽ റിപ്പയറിംഗ് മാത്രമാണ് ഇനി ചെയ്യാനുള്ളത്.

3) Side Protection by Pile & Slab Work : 6% completed

തേവര ഭാഗത്ത് ബ്രിഡ്ജിനോട് ചേർന്ന് കനാലിന്റെ ഇരുവശത്തുമായി 1018 മീറ്റർ പൈൽ & സ്റ്റാബ് ഉപയോഗിച്ചുള്ള സംരക്ഷണ ഭിത്തി നിർമ്മാണമാണ് പ്രൊപ്പോസ് ചെയ്തിരിക്കുന്നത്. ആയതിന് പൈലുകളുടെ സ്റ്റാബുകളുടെ കാസ്റ്റിംഗ് 85% ചെയ്തു കഴിഞ്ഞിട്ടുള്ളതാണ്. എന്നാൽ തേവരഭാഗത്ത് നിലവിൽ 66 മീറ്റർ മാത്രമാണ് സംരക്ഷണഭിത്തി നിർമ്മാണം കഴിഞ്ഞിട്ടുള്ളത്. ടി വർക്കിന്റെ ഭാഗമായി തേവര ഭാഗത്ത് പൈൽ & സ്റ്റാബ് Erection ചെയ്യുന്ന സമയത്ത് വലിയ തോതിൽ ലാന്റ് സൈഡിംഗ് സംഭവിക്കുകയും വർക്ക് സ്റ്റോപ്പ്

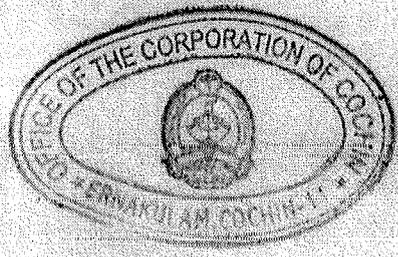
ചെയ്യുകയും ചെയ്തു. മാത്രമല്ല നിലവിലെ കരിങ്കൽക്കെട്ട് പൊളിച്ചു മാറ്റി പൈൽ & സ്റ്റാബ് Erection ചെയ്യുന്നതിനാൽ Natural Earth disturb ആവാൻ സാധ്യതയുള്ളതിനാൽ ഇതൊരു ടെക്നിക്കൽ എക്സ്പെർട്ടിനെ കൊണ്ട് പരിശോധിച്ച് ടെക്നിക്കൽ ഒപ്പിനിയൻ ലഭ്യമായി തുടർനടപടി സ്വീകരിക്കുന്നതാവും ഉചിതമെന്ന് ചീഫ് എഞ്ചിനീയർ അറിയിച്ചതിന്റെ അടിസ്ഥാനത്തിൽ തേവര ഭാഗത്ത് Soil Test 05/01/2022-08/01/2022 തീയതികളിൽ തൃശ്ശൂർ എഞ്ചിനീയറിംഗ് കോളേജിന്റെ നേതൃത്വത്തിൽ നടത്തിയിട്ടുള്ളതാണ്. എന്നാൽ ആയതിന്റെ റിപ്പോർട്ട് 06.08.2022നാണ് ലഭിച്ചത്. ആയതു പ്രകാരമുള്ള Revised Estimate II തയ്യാറാക്കിയിട്ടുള്ളതാണ്. ആയത് ബഹു. ചീഫ് എഞ്ചിനീയർക്ക് സമർപ്പിക്കുന്നതിനുള്ള നടപടികൾ സ്വീകരിച്ചു വരുന്നു. ബഹു. ചീഫ് എഞ്ചിനീയറുടെ അനുമതി കിട്ടുന്ന മുറയ്ക്ക് ടി ഭാഗത്ത് വർക്ക് പുനരാരംഭിക്കുന്നതാണ്.

4) Fencing : 85% Completed

കനാലിലേയ്ക്ക് വേസ്റ്റ് വലിച്ചെറിയുന്നത് തടയാനായി കനാലിന്റെ ഇരുഭാഗത്തുമായി 6.7 കിമീ. നീളത്തിൽ ഫെൻസിംഗ് ആണ് പ്രൊപ്പോസ് ചെയ്തിരിക്കുന്നത്. നിലവിൽ ടി വർക്ക് 85% complete ആയിട്ടുള്ളതാണ്. തേവര ഭാഗത്ത് പൈൽ & സ്റ്റാബ് ചെയ്യുന്ന ഭാഗത്ത് മാത്രമാണ് ഫെൻസിംഗ് ചെയ്യാനുള്ളത്. ആയത് പൈൽ & സ്റ്റാബ് വർക്ക് .complete ചെയ്യുന്ന മുറയ്ക്ക് ചെയ്യുന്നതാണ്.

നിലവിൽ 5 പാർട്ട് ബില്ലുകളിലായി ആകെ 10.10 കോടി രൂപ കൊടുത്തിട്ടുള്ളതാണ്.

[Handwritten Signature]
 സുപ്രണ്ടിംഗ് എഞ്ചിനീയർ
 കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ





കൊച്ചി മുനിസിപ്പൽ കോർപ്പറേഷൻ

ഫോൺ 2369007, 2369196
2369143, 2369149
2369197, 2369069
ഫാക്സ് 91484-2369023

കോർപ്പറേഷൻ ഓഫീസ്
പി.ബി നമ്പർ 1016
എറണാകുളം, കൊച്ചി 682 011

ISO/MOE6/18381/21

20.08.2022

THEVARA PERANDOOR CANAL REPORT

Pola Payal Removal and desilting

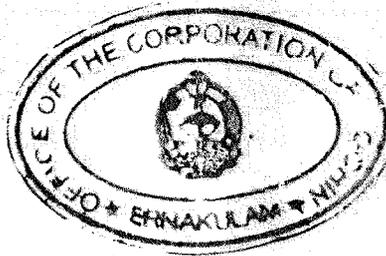
1. File No MOE4/034688/21 Pola Payal removal and desilting PVS Hospital to Thevara Canal.

Pola and Payal removed from Kaloor PVS Hospital to Pulleppady bridge and from Panampilly Nagar Yuvajan samajam Bridge to Thevara mouth. Desilting completed from Kaloor PVS Hospital to PULleppady Bridge . Estimate cost of this work is Rs 10,00,000.

2. File No MOE4/018886/22 Disposal of silt from TP Canal and Silt removing to Brahmapuram Plan.

The work is the disposal of silt which is removed by Minor Irrigation department using silt pusher from T P Canal (Kadavanthra to Thevara mouth) to Brahmapuram plant. The contractor quoted Rs 355/- per / m3 for silt coveying. About 7700 m3 silt disposed at Brahmapuram by Corporation.


Superintending Engineer
Kochi Municipal Corporation



Tramhated Copy

38

ISO/MOE6/31256/16 Vol. II

Dated 09.06.2022

THEVARA PERANDOOR CANAL REPORT

Thevara Perandoor Canal renovation work got its Administrative Sanction of Rs 20 crores on 28/09/2017 and Technical Sanction of Rs. 16 crores on 09/02/2018. TA Xavier & Sons placed the agreement on 04/06/2018 for Rs. 15.15 crores and started the work. Revised Technical Sanction was received on 16/07/2021 for Rs. 14.36 crores. Following are the major activities.

1. Desilting : 100% completed

Total 12103m³ desilted from Thevara mouth to Kallupalam mouth and Kallupalam ROB to Perandoor mouth

2. Side protection by DR & RR : 90% completed

New constructions and repairing works are done in some places from Panampilly nagar to Perandoor mouth

Repair works has to be done in the areas adjacent to the bridge after the completion of pile and slab work.

3. Side protection by Pile and Slab work : 6% completed

1018m pile and slab retaining wall is proposed on both sides of the canal adjacent to the bridge at thevara side. 85 % of piles and slabs are casted. But the protection wall was constructed for only 66m in thevara region, as a land slide occurred during the erection of pile and slab and work had to be stopped. Moreover, since the existing DR protection has to be demolished and replaced by pile and slab protection work, there is a

39

possibility of disturbing the Natural Earth. Chief Engineer LSGD, suggested that the stability work of work should be checked by a Technical Expert and upon receiving the Technical Report further actions can be taken. As per the direction of Thrissur Engineering College, Soil test was conducted from 05/01/2022 to 08/01/2022. But the Technical Report was received only on 06/08/2022. Revised Estimate II has prepared based on the Technical Report from Thrissur Engineering Collage.

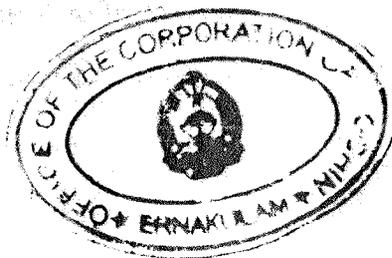
Revised Estimate II has been sent to The Chief Engineers office, upon receiving the sanction the work can be restarted.

4. Fencing : 85% completed

In order to prevent the dumping of waste into the canal, fencing was proposed on both side of the canal. Fencing was proposed for a length of 6.7 Km. 85% of this work is completed, the rest can only be completed after the pile & slab retaining wall construction is completed.

[Signature]
Superintending Engineer

Kochi Municipal Corporation



Annescure V
(40)

KOCHI METRO RAIL LIMITED

A 50-50 Joint Venture of Govt. of India & Govt. of Kerala

KMRL/IURWTS/139 – 2022



KOCHI METRO RAIL LIMITED

13th October 2022

The Chief Environmental Engineer

Kerala State Pollution Control Board,
Regional Office, Gandhi Nagar,
Kochi – 682 020
Email: pcbrokekm@gmail.com

Sir,

Sub: Integrated Urban Regeneration & Water Transport System Project" (IURWTS)
Kochi – **Present Status-** reg:

Ref: Letter No: PCB/RO-EKM/Gen-302/2021 dated 29/09/2022

This is with reference to the letter cited above received from your office regarding the status of IURWTS Project.

In this regard, it may please be noted that KMRL has obtained all the necessary clearances from statutory authorities like KCZMA, NBWL and MOEF&CC for the implementation of IURWTS Project and obtained revised Administrative Sanction for an amount of **Rs 1528.27 crores** from Govt. Currently, acquisition of **42 hectares** of land is being progressed by the District Administration after which rejuvenation works for the canals will commence. The Market Canal restoration works, (for which land acquisition is not required) is scheduled to commence by November 2022.

Regarding the establishment of 4 no. of Sewage Treatment Plant (STP), it may please be noted that KMRL is now in the process of vetting the Detailed Project Report by CUBE – IIT, Madras. Once the vetting process is completed, the DPR will be submitted to Govt. of Kerala for approval and KIIFB for funding sanction, only after which the execution / construction activities will be commenced.

This is for your information please.

Thanking You

Yours Faithfully

General Manager - Design

Copy: Director (Projects), KMRL – for information please.

A Joint Venture Company of Govt. of India & Govt. of Kerala

JLN Stadium Metro Station, 4th Floor, Kaloor, Ernakulam, Kerala - 682017 | CIN: U60100KL20115GCO29003

Ph: 0484-2846700, 0484-2846770 | Fax: 0484-2970810 | contact@kmrl.co.in | www.kochimetro.org



**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 27 OF
2021**

In the matter of:
Suo Motu " Faecal
Contamination in perandoor
edapally canals"

-VS-

The Principal Secretary to Govt. Of
Kerala,
Environment Department, Kerala
and others

----Respondent(s)

AFFIDAVIT FILED BY
ADDITIONAL CHIEF SECRETARY,
ENVIRONMENT
DEPARTMENT / 1ST RESPONDENT

E.K. KUMARESAN,
Standing Counsel for Government
of kerala

No.6, Indian Chambers (SICCI)
Annex Building, Ground Floor,
Esplanade, Chennai - 600 108.

Cell No: 94443 98701